

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:272
ANSWERED ON:12.12.2012
REVIEW OF FUNCTIONING OF DDA
Rama Devi Smt.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has been able to meet the emerging challenges and the expectations of the people;
- (b) if not, the reasons therefor;
- (c) whether the Government has reviewed/proposes to review the functioning of DDA in this regard;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to effectively meet the housing and the related requirements of the people in the capital?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 272 FOR 12.12.2012 REGARDING REVIEW OF FUNCTIONING OF DDA.

(a): Yes, Madam.

(b): In view of above, does not arise.

(c) & (d): The Government has been reviewing the functioning of DDA with special emphasis on its ability to achieve the targets and goals entrusted to it, which is a continuous process. Review meetings are held at regular intervals at the level of Minister of Urban Development, Secretary, Urban Development and other senior officers of the Ministry. Besides, monthly progress reports on the functioning of DDA are also obtained from DDA and reviewed in the Ministry. The Government is also in the process of review of the Master Plan of Delhi, 2021 (MPD-2021).

(e): DDA has also reported that for planned development of Delhi, and to meet the housing requirements, it has taken the following steps:

(i) Planning and development of sub-city (self contained) projects like Rohini, Dwarka and Narela with housing catering to all types of population.

(ii) Housing programmes as per the housing strategies for development of new housing areas.

(iii) Redevelopment of slum areas/in-situ up-gradation, housing for economically weaker section (EWS).

(iv) The Zonal Development Plans for urban extension areas have been notified which will also provide land for housing and related infrastructure. As proposed in MPD-2021, development of these areas is envisaged through public private partnership (land pooling).

(v) As proposed in MPD-2021, the development along major transport corridors is envisaged through Transit Oriented Development (TOD). This will provide for intensive development in terms of housing, work centres and supporting facilities.

(vi) In order to make development environmentally sustainable, large recreational areas have been developed such as biodiversity parks, regional parks/district parks, sports complexes etc.

(vii) Development of residential areas, construction and disposal of housing for various categories.

(viii) DDA has further reported that keeping in view the emerging challenges for planned development of the capital city, the following critical areas have been identified in MPD-2021 : Land policy, public participation and planned implementation, redevelopment, shelter, housing for poor, environment, unauthorized colonies, mixed used, trade and commerce, informal sector, industry,

conservation of heritage, transportation, health infrastructure, education facilities, disaster management, provision of sports facilities and focus on infrastructure development.